

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is hereby notified for the information of all the concerned that in view of the casual absence of Hon'ble Mr. Justice Sanjay Dhar on 4th of July, 2026, the cases (except part heard and tied-up/ assigned matters) listed before the Single Bench of His lordship on the aforesaid date, shall now be taken up for hearing by the Single Benches of Hon'ble Mr. Justice Rahul Bharti, Hon'ble Ms. Justice Moksha Khajuria Kazmi and Hon'ble Mr. Justice Shahzad Azeem in the following manner:-

<u>S. No.</u>	<u>Name of the Single Bench</u>	<u>Cases transferred from the Regular Cause list of Hon'ble Mr. Justice Sanjay Dhar</u>
1.	Hon'ble Mr. Justice Rahul Bharti	From Sr. Nos. 1 to 35
2.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	From Sr. Nos. 36 to 70
3.	Hon'ble Mr. Justice Shahzad Azeem	From Sr. Nos. 71 to 105

The notice is issued pursuant to the communication bearing No. 28415/ RG dated 03-07-2026 of the Worthy Registrar General.

Dated:- 04-07-2026.

Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti.
3. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Shahzad Azeem.
... for information.
5. Incharge NIC for uploading the notice/ fresh cause list/s on the official website of the Hon'ble High Court and for making all the necessary arrangements.
6. Incharge Developer for necessary action.
7. Notice boards.
8. Office file.

Registrar Judicial